GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 351

TO BE ANSWERED ON THE 02^{ND} DECEMBER, 2025/ AGRAHAYANA 11, 1947 (SAKA)

PERSONS ARRESTED UNDER UAPA

351. SHRI SHAFI PARAMBIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of persons arrested, convicted and punished separately under the Unlawful Activities (Prevention) Act (UAPA) during the last five years, State-wise; and
- (b) the list of persons currently in prisons charged under the UAPA, Statewise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (b): As per the Seventh Schedule of the Constitution, 'Police' and 'Public Order' are State subjects and, therefore, the primary responsibility for prevention, detection, registration, investigation and prosecution of crimes, including those under the UAPA, lies with the State Governments and Union Territory Administrations.

National Crime Records Bureau (NCRB) compiles the data on crime and publishes the same in its annual publication 'Crime in India'. The latest

published data available is till 2023. As per the report, State-wise and year-wise details of persons arrested, persons convicted for the year 2019 to 2023, are at Annexure. However, the data pertaining to list of persons currently in prisons, charged under the UAPA, State-wise is not maintained by NCRB.

ANNEXURE

State/UT-wise Persons Arrested and Convicted under the Unlawful Activities (P) Act During 2019-2023

S.No.	State/Union Territory	2019		2020		2021		2022		2023	
		Persons Arrested	Persons Convicted								
2	Arunachal	40	0	3	0	6	0	36	0	8	1
	Pradesh										
3	Assam	112	0	49	0	189	0	251	0	154	1
4	Bihar	35	0	39	0	18	5	37	1	34	0
5	Chhattisgarh	32	0	27	0	0	0	1	0	12	0
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	1	0	0	0	0	0	0	0	5	0
8	Haryana	0	0	1	0	0	0	20	0	2	0
9	Himachal	0	0	0	0	0	0	0	0	0	0
	Pradesh										
10	Jharkhand	202	17	69	3	129	0	72	2	29	1
11	Karnataka	6	0	2	0	0	0	6	0	10	3
12	Kerala	25	0	24	0	23	0	52	0	2	0
13	Madhya Pradesh	4	0	0	0	2	0	2	0	0	1
14	Maharashtra	0	0	7	0	0	0	4	0	5	0
15	Manipur	386	0	225	0	188	0	239	1	130	0
16	Meghalaya	0	0	2	0	5	0	9	0	71	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	18	0	7	0	1	0	5	2	3	0
19	Odisha	5	0	0	0	0	0	2	0	2	0
20	Punjab	30	0	44	0	49	0	86	0	50	0
21	Rajasthan	0	0	0	0	0	0	0	0	0	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	308	0	92	21	1	0	15	0	2	0
24	Telangana	5	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	2	0	21	0	9	0	16	0

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ANNEXURE

S.No.	State/Union Territory	2019		2020		2021		2022		2023	
	_	Persons	Persons								
		Arrested	Convicted								
26	Uttar Pradesh	498	17	361	54	321	52	503	24	1122	75
27	Uttarakhand	0	0	0	0	0	0	6	0	0	0
28	West Bengal	0	0	5	0	5	5	4	0	15	2
TOTAL STATE(S)		1712	34	963	78	958	62	1371	30	1686	84
29	A&N Islands	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and	0	0	0	0	0	0	0	0	0	0
	Daman & Diu										
32	Delhi	9	0	12	0	18	0	27	0	22	24
33	Jammu & Kashmir	227	0	346	2	645	0	1238	11	1206	10
34	Ladakh	-	-	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		236	0	358	2	663	0	1265	11	1228	34
TOTAL (ALL INDIA)		1948	34	1321	80	1621	62	2636	41	2914	118
